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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 11452/2021, CM APPL. 35255/2021, CM APPL. 42699/2021
& CM APPL. 43077/2021

ANAND SWAROOP & ORS.

..... Petitioner

Through: Mr Animesh Kumar, Mr Nishant
Kumar, Ms Aprajita and Mr Saurabh
Singh, Advocates.

versus

NATIONAL MEDICAL COMMISSION & ORS. Respondent

Through: Mr. T. Singh Dev, Ms. Anum Hussain,
Mr. Abhijit Chakravarty, Mr. Bhanu
Gulati, Mr. Tanishq Srivastava, Advs.

CORAM:

HON'BLE MR. JUSTICE SANJEEV SACHDEVA

HON'BLE MR. JUSTICE ANOOP KUMAR MENDIRATTA

ORDER

20.02.2023

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1. Since Regular Bench has not assembled today, matter cannot be taken up for hearing.
2. List for hearing on 01.03.2023.

SANJEEV SACHDEVA, J

ANOOP KUMAR MENDIRATTA, J

FEBRUARY 20, 2023/NSA